

**COURT NO. 1****HONOURABLE THE CHIEF JUSTICE****THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(FRESH MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>					
1	MACMA/233/2018 (MVOP/338/2013)	RELIANCE GENERAL INSURANCE COMPANY Vs MALLAVARAPU VENKATA VAMSIDHAR@VAMSIDHA R M.V.ALIAS VAMSIDHAR V.M AND ANOTHER	NARESH BYRAPANENI	SIVAPRASAD REDDY VENATI	SPS NELLORE
<u>FOR ADMISSION (FRESH MATTERS)</u>					
2	WP(PIL)/165/2026 IA 1/2026 Stay Petition	DR.SRINIVAS GUNTUPALLI Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR SCHOOL EDUCATION	GUNTUR
3	WP(PIL)/166/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SAMACHARA HAKKU PARIRAKSHNA SAMAIKYA VEDIKA Vs THE STATE OF ANDHRA PRADESH	ELURU SESA MAHESH BABU	GP FOR TRANSPORT GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA
4	WA/869/2026 (WP/30898/2025) IA 1/2026 Permission Petition IA 2/2026 Stay Petition	NRI MEDICAL COLLEGE Vs KOLLI VARSHA	G V RAMAKRISHNA PRASAD	V R MACHAVARAM Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	GUNTUR
5	WA/873/2026 IA 1/2026 Permission Petition IA 2/2026 Direction Petition	M/S. SRI VENKATESWARA TRADERS Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GANGISETTY RAJESWARA RAO	GUNTUR
6	WA/878/2026 (WP/11481/2015) IA 1/2026 Direction Petition	KATURI JANAKI RAM Vs THE ADDITIONAL AGENT TO THE GOVERNMENT	VARREY VENKATA NAGA VISHNU TEJA	GP FOR SOCIAL WELFARE MUSUDI BABJI GP FOR SOCIAL WELFARE	EAST GODAVARI
7	WA/879/2026 (WP/31380/2015) IA 1/2026 Suspension Petition	KATURI JANAKI RAM Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	GP FOR SOCIAL WELFARE	EAST GODAVARI
8	WA/884/2026 (WP/19133/2026) IA 1/2026 Suspension Petition	YENDOTI PEDDA MALYADRI Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP FOR HOME	PRAKASAM
<u>ADMISSION</u>					
9	WP/24550/2023 IA 1/2023 Suspension Petition IA 2/2023 Stay Petition	COMMUNIST PARTY OF INDIA Vs THE STATE OF AP	U D JAI BHIMA RAO	GP FOR ENDOWMENTS VENKATASUBBAIAH V	YSR KADAPA

10	WA/80/2024 (WP/347/2020) IA 2/2024 Suspension Petition IA 3/2024 Implead Petition IA 4/2024 Direction Petition WA/81/2024 WA/120/2024 WA/291/2024 WA/292/2024 WA/293/2024 WA/299/2024 WA/305/2024 WA/368/2024 WA/415/2024 WA/416/2024 WA/443/2024 WA/478/2024 WA/481/2024 WA/504/2024 WA/526/2024 WA/530/2024 WA/531/2024 WA/555/2024 WA/556/2024 WA/566/2024 WA/588/2024 WA/605/2024 WA/606/2024 WA/614/2024 WA/640/2024 WA/647/2024 WA/648/2024 WA/650/2024 WA/651/2024 WA/652/2024 WA/654/2024 WA/660/2024 WA/662/2024 WP/24987/2011	GUNTUR MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	GUNTUR
11	WP/24987/2011 IA 1/2012(WVMP 3924/2012) Vacate Stay Petition	TIRUPATHI MUNICIPAL CORP CHITTOOR DIST Vs SECY MINISTRY OF LABOUR & EMPLOYMENT NEW DELHI & 3 OTHERS	POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	00 ANJALI AGARWAL MANIKANTESWARA RAO KOTHA R N REDDY	CHITTOOR
12	WA/81/2024 (WP/28682/2021) IA 2/2024 Suspension Petition	GUNTUR MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	GUNTUR
13	WA/120/2024 (WP/24967/2021) IA 1/2024 Suspension Petition	GUNTUR MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	GUNTUR
14	WA/291/2024 (WP/1107/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
15	WA/292/2024 (WP/12523/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
16	WA/293/2024 (WP/1120/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA

17	WA/299/2024 (WP/7670/2021) IA 1/2024 Suspension Petition	GREATER VISAKHAPATNAM MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
18	WA/305/2024 (WP/1125/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
19	WA/368/2024 (WP/1132/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
20	WA/415/2024 (WP/1116/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
21	WA/416/2024 (WP/1129/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
22	WA/443/2024 (WP/12496/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
23	WA/478/2024 (WP/12545/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
24	WA/481/2024 (WP/12544/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
25	WA/504/2024 (WP/1104/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
26	WA/526/2024 (WP/1141/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
27	WA/530/2024 (WP/12507/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA

28	WA/531/2024 (WP/1106/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
29	WA/555/2024 (WP/12518/2021) IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATON	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
30	WA/556/2024 (WP/28863/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	GP FOR LABOUR	KRISHNA
31	WA/566/2024 (WP/28426/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR SERVICES III	KRISHNA
32	WA/588/2024 (WP/1112/2023) IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
33	WA/605/2024 (WP/12416/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
34	WA/606/2024 (WP/12542/2021) IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
35	WA/614/2024 (WP/12549/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
36	WA/640/2024 (WP/12458/2021) IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
37	WA/647/2024 (WP/1140/2023) IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	GP FOR LABOUR	KRISHNA
38	WA/648/2024 (WP/1117/2023) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA

39	WA/650/2024 (WP/1128/2023) IA 3/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
40	WA/651/2024 (WP/1122/2023) IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
41	WA/652/2024 (WP/12546/2021) IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
42	WA/654/2024 (WP/13592/2021) IA 1/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
43	WA/660/2024 (WP/12570/2021) IA 1/2024 Condone Delay in Rep IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
44	WA/662/2024 (WP/28414/2021) IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs EMPLOYEES STATE INSURANCE CORPORATION	KOKA SATYANARAYANA RAO	K SANGAN NAIDU GP FOR LABOUR	KRISHNA
45	WA/386/2024 (WP/6192/2021) IA 2/2024 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M/S GVR INFRA PROJECTS LTD	GP FOR ROADS BUILDINGS (AP)	G.SAI LOCHAN GP FOR FINANCE PLANNING	VISAKHAPATNAM
46	WA/797/2024 (WP/35460/2022) IA 1/2024 Suspension Petition	THE STATE OF AP Vs UNITED PRIVATE EDUCATIONAL INSTITUTIONS FEDERATION	GP FOR SCHOOL EDUCATION	SRI VIJAY MATHUKUMILLI	EAST GODAVARI
47	WP/19614/2024 IA 1/2024 Suspension Petition	M NARASIMHULU NAIDU Vs THE INSTITUTION OF LOKAYUKTA OF AP	RAJENDRA C	GP FOR SERVICES I	CHITTOOR
48	WP/22963/2024 IA 1/2024 Direction Petition	CHETTYPALLI EMEEMA SRAVYA LEKHA Vs THE UNION OF INDIA	Y SUBBA RAO	T V SRI DEVI Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	ANANTAPUR
49	WP/12426/2025 IA 1/2025 Suspension Petition	ANDHRA PRADESH PRIVATE MEDICAL AND DENTAL COLLEGES MANAGMENTS ASSOCIATION Vs UNION OF INDIA	SRI VIJAY MATHUKUMILLI	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR MEDICAL HEALTH FW VIVEK CHANDRA SEKHAR S	KRISHNA
50	WP(PIL)/146/2026 IA 1/2026 Direction Petition	KOMURUPALEVU VAMSI MAHESH Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE GP FOR FISHERIES	KRISHNA

51	WA/305/2026 (WP/35928/2025) IA 3/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs K HARINADH	GP FOR CIVIL SUPPLIES	V SUDHAKAR REDDY	EAST GODAVARI
52	WA/473/2026 (WP/25405/2025) IA 2/2026 Suspension Petition WA/474/2026 WA/476/2026 WA/477/2026 WA/478/2026 WA/479/2026	THE STATE OF ANDHRA PRADESH Vs MR. KATTI CHEMCHURAMIAH	THE ADVOCATE GENERAL	POLOTHI RUDRA PRASAD YADAV Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	SPS NELLORE
53	WA/474/2026 (WP/20163/2025) IA 2/2026 Suspension Petition	THE STATE OF AP Vs K ANJIAH	THE ADVOCATE GENERAL	G VENKATESWARLU Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	PRAKASAM
54	WA/476/2026 (WP/26669/2025) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs Y SURENDRA	THE ADVOCATE GENERAL	HARINATH REDDY SOMA Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	CHITTOOR
55	WA/477/2026 (WP/31490/2025) IA 2/2026 Suspension Petition	THE STATE OF AP Vs Y SURENDRA	THE ADVOCATE GENERAL	HARINATH REDDY SOMA Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	CHITTOOR
56	WA/478/2026 (WP/19305/2025) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs ARE REMANIAH	THE ADVOCATE GENERAL	VENKATA REDDY CHITTEM RAMESH BABU TALLURI	PRAKASAM
57	WA/479/2026 (WP/23109/2025) IA 2/2026 Suspension Petition	THE STATE OF AP Vs KUTTUBOINA MADHAHA	THE ADVOCATE GENERAL	K RAGHU VEER TURAGA SAI SURYA Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	SPS NELLORE
58	WA/514/2026 (WP/26526/2025) IA 1/2026 Stay Petition	THE CENTRAL BOARD OF SECONDARY EDUCATION Vs AYYAGARI HIMA KAVYA	T D PHANI KUMAR	NAGAMANI BANAVATH GP FOR SCHOOL EDUCATION M UMA DEVI (CENTRAL GOVT COUNSEL) GINJUPALLI SUBBA RAO	GUNTUR
59	WA/807/2026 (WP/8506/2026) IA 1/2026 Stay Petition	MANDADI RAMANAYYA Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP A VEERABHADRA RAO Addl.SC FOR VMRDA	VISAKHAPATNAM

MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)

60	WA/1600/2017 (WP/954/2005) IA 1/2017(WAMP 2967/2017) Condone Delay Petition IA 2/2017(WAMP 2968/2017) Suspension Petition IA 1/2025 Implead Petition WA/241/2024 WP/6289/2024 WP/9988/2024 WP/10539/2024 WP/15410/2024 WP/27810/2023 WP/30578/2024 WP/30891/2024 WP/32341/2023	KAKULAPATI POSHAMMAW.G.DIST.& 12 OTRS. Vs SHAIK AMNEENA SAHEBW.G.DIST.& 60 OTRS.	HARISH KUMAR RASINENI	GP FOR REVENUE (AP) MANGENA SREE RAMA RAO P NAGENDRA REDDY	WEST GODAVARI
61	WP/27810/2023 IA 1/2023 Direction Petition	KARIBANDI SURYA KUMARI Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR REVENUE	WEST GODAVARI

62	WP/32341/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	POTHIREDDY VENKATA SARVARAYUDU Vs THE STATE OF AP	MANGENA SREE RAMA RAO	GP FOR HOME GP FOR REVENUE P NAGENDRA REDDY	EAST GODAVARI
63	WA/241/2024 (WP/954/2005) IA 2/2024 Condone Delay Petition IA 3/2024 Direction Petition	SMT. KARIBANDI SURYA KUMARI Vs SHAIK AMEENA SAHEB	P NAGENDRA REDDY	MANGENA SREE RAMA RAO GP FOR REVENUE	WEST GODAVARI
64	WP/6289/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	KARIBANDI SURYA KUMARI Vs THE STATE OF AP	P NAGENDRA REDDY	GP FOR REVENUE MANGENA SREE RAMA RAO Y BHANUSRI AKHILA	EAST GODAVARI
65	WP/9988/2024 IA 1/2024 Suspension Petition	SMT KARIBANDI SURYA KUMARI Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR REGISTRATION AND STAMPS (AP) P RAJASEKHAR N SIVA REDDY	EAST GODAVARI
66	WP/10539/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 1/2025 Leave Petition	KAKULAPATI VENKATARAO Vs THE LAND REFORMS TRIBUNAL	C JHANSI RANI	MANGENA SREE RAMA RAO P NAGENDRA REDDY GP FOR ASSIGNMENT GP FOR REVENUE	WEST GODAVARI
67	WP/15410/2024 IA 1/2024 Direction Petition	.KAKULAPATI VENKATARAO Vs THE STATION HOUSE OFFICER	C JHANSI RANI	GP FOR HOME MANGENA SREE RAMA RAO N SIVA REDDY	EAST GODAVARI
68	WP/30578/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition IA 1/2025 Vacate Stay Petition IA 2/2025 Leave Petition	TIRUMALANADHUNI NARASIMHA PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR REVENUE GP FOR HOME P NAGENDRA REDDY GP FOR ASSIGNMENT	WEST GODAVARI
69	WP/30891/2024 IA 1/2024 Suspension Petition	KASANI RAM BABU Vs THE LAND REFORMS TRIBUNAL	C JHANSI RANI	GP FOR REVENUE	EAST GODAVARI
70	WA/865/2026 (WP/22115/2026) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MOHD SAIF ALI KHAN	GP FOR HOME	V NITESH	ANANTAPUR
71	WA/874/2026 (WP/20324/2021) IA 1/2026 Permission Petition IA 2/2026 Condone Delay Petition IA 3/2026 Direction Petition	M/S. SRI VENKATESWARA TRADERS Vs PRUTHVI RAJ SAND	A RAJENDRA BABU	JAMADAGNI CHITTALA Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR AGRICULTURE	GUNTUR
72	WA/876/2026 (WP/993/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PUTSA JOGA RAO	GP FOR HOME	VENKATA REDDY CHITTEM	SRIKAKULAM

73	WA/877/2026 (WP/36674/2025) IA 1/2026 Dispense with Petition	M/S. SRI SAI AND CO Vs STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR WOMEN DEV CHILD WELFARE	CHITTOOR
74	WA/881/2026 (WP/3999/2026) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	JANDHYALA KUMAR SWAMY Vs THE UNION OF INDIA	T V P SAI VIHARI	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HOME	KRISHNA
75	WA/882/2026 (WP/4764/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	KUNJA RAMUDU Vs THE STATE OF ANDHARA PRADESH	K JYOTHI PRASAD	GP FOR SOCIAL WELFARE SITA RAM CHAPARLA	WEST GODAVARI

FINAL HEARING

76	WP/27476/2003	C.V.PAVAN KUMAR Vs EDUCATION (E.E.I) DEPARTMENT	J SUDHEER	GP FOR EDUCATION (AP) GP FOR SCHOOL EDUCATION	SPS NELLORE
77	WP/12535/2005 IA 2/2006(WPMP 16813/2006) Direction Petition	N.GIRI KUMAR NELLORE Vs THE SECRETARY TO GOVT OF A.P. EDUCATION DEPT .	LETTER K G KANNABIRAN AMICUS CURIAE K RAM REDDY	GP FOR HIGHER EDUCATION	SPS NELLORE
78	WP/21878/2009 IA 2/2009(WPMP 29780/2009) Implead Petition IA 1/2025 Leave Petition CRLP/4236/2013 WP/1533/2010	B.S.S.S.S.N.V NARASIMHA RAO Vs THE INSTITUTION OF HONBLE A.P LOK AYUKTA	V S R ANJANEYALU	GP FOR REVENUE VAJJHALA SATYANARAYANA PRASAD M V S SURESH KUMAR	WEST GODAVARI
79	WP/1533/2010 IA 1/2010(WPMP 2040/2010) Suspension Petition	K.S.V. VENUGOPALA RAJU Vs THE INSTITUTION OF HONBLE A.P.LOKAYUKTHA	V S R ANJANEYALU	M.V. PRATAP KUMAR GP FOR REVENUE	EAST GODAVARI
80	CRLP/4236/2013 (CC/168/2011) IA 1/2013(CRLPMP 3873/2013) Stay Petition IA 1/2019 Extension Petition IA 1/2023 Extension Petition	B.S.S.S.S.N.V.NARASIMHA RAO Vs THE STATE OF AP.	V S R ANJANEYALU	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
81	WA/1028/2017 (WP/9898/2016) IA 1/2025 Condone Delay Petition IA 4/2025 Permission Petition IA 5/2025 L R Petition	SMT.NEELAMRAJU KRISHNAVENAMMA PRAKASAM DIST Vs KADIVETI VISHWANATHA REDDY PRAKASAM DIST & 5 OTHERS	TURAGA SAI SURYA	K SARVA BHOUMA RAO DEVI SUBHASHINI ANNE SC For Endowments GP FOR ENDOWMENTS	PRAKASAM

SPECIALLY IDENTIFIED CASES

82	MACMA/343/2015 (OP/97/2010) MACMA/3230/2014 MACMA/3422/2014	THE NATIONAL INSURANCE COMPANY LTD Vs G.SARASWATHI & 5 ORS	S A V RATNAM	K RATHANGA PANI REDDY GUDI SRINIVASU B NALIN KUMAR	CHITTOOR
83	MACMA/3230/2014 (OP/97/2010)	M/S. ORIENTAL INSURANCE COMPANY LIMITED Vs G.SARASWATHI	GUDI SRINIVASU	K RATHANGA PANI REDDY KOTA SUBBA RAO	CHITTOOR

84	MACMA/3422/2014 (OP/97/2010)	G.SARASWATHI & 2 OTHERS Vs V.S.N.HATCHERIES PVT. LTD. & 3 OTHERS	K RATHANGA PANI REDDY	B NALIN KUMAR GUDI SRINIVASU KOTA SUBBA RAO	CHITTOOR
85	MACMA/1308/2015 (OP/628/2001) IA 1/2025 Receive Docs Petition MACMA/990/2006	DR. GUMMADI @ GAVI ARUNA & ANOTHER Vs NATIONAL INS. CO LTD & 3 OTHERS	KADIMISETTY SAI SREENADH	SRAVAN KUMAR MANNAVA SUNKARA RAJENDRA PRASAD	KRISHNA
86	MACMA/990/2006 (OP/628/2005)	NATIONAL INSURANCE CO LTD CHENNAI-600002 Vs GUMMADI SATYANARAYANA & 4 OTHERS	SRAVAN KUMAR MANNAVA	. KADIMISETTY SAI SREENADH SUNKARA RAJENDRA PRASAD	KRISHNA
87	MACMA/1650/2016 (OP/719/2014) MACMA/1317/2017	UNITED INDIA INSURANCE CO. LTD. Vs METUKURU MADHUSUDHAN REDDY	N RAMA KRISHNA	P GANGA RAMI REDDY	YSR KADAPA
88	MACMA/1317/2017 (OP/719/2014)	M.MADHUSUDHAN REDDY YSR KADAPA DIST Vs E.NAGA SASANK REDDY KADAP DIST	B S VENKATA RAMESH	P PHALGUNA RAO N RAMA KRISHNA	YSR KADAPA
89	MACMA/631/2017 (OP/797/2012)	THE NEW INDIA ASSURANCE CO LTD SRIKAKULAM Vs ILLA V N L KUMARI VIZIANAGARAM & 3 OTHERS	G HARAGOPAL	G SAI NARAYANA RAO	VIZIANAGARAM
90	MACMA/1009/2017 (OP/271/2015)	THE NEW INDIA ASSURANCE COMPANY LTD GUNTUR Vs DEVANDHA BHULAKSHMI GUNTUR DIST & 5 OTHERS	AMANCHARLA SATISH BABU	SIVA PRASAD KATAKAMSETTY	GUNTUR
91	MACMA/2364/2017 (OP/158/2015) IA 6/2017(XOBJ 38828/2017)-Petition for Grounds	UNITED INDIA INSURANCE COMPANY LTD. KARIMNAGAR DIST Vs JAKKULA NIRMALA KURNOOL DIST & FIVE OTHERS	S PRANATHI	D BHASKAR YADAV	KURNOOL

NOTE: AFTER MOTION LIST THE WEEKLY LIST WILL BE TAKEN UP